

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 2

CUSTOMS Appeal No. 61 of 2011

[Arising out of Order-in-Appeal No OIA-374-376/2010/CUS/COMMR-A-/KDL dated 28.09.2010 passed by Commissioner of Customs, Kandla]

Parsvnath Metals

C/o. Harshit Logistics, 329, Bhatt Nagar, B/h IFFCO
Colony, Gandhidham, Kutch, Gujarat

.... Appellant

VERSUS

Commissioner of Customs, Kandla

Custom House, Near Balaji Temple,
Kandla, Gujarat

.... Respondent

APPEARANCE :

None for the Appellant

Shri Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 22.11.2019

DATE OF DECISION : 18.03.2020

Appeal disposed of. For order see order of date in Customs Appeal
No. 59 of 2011.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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